

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 30(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2018

NAME OF THE COMPANY: Bhanvi Buildtech Ltd. & Ors Vs. M/s JSS Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Kunal Sabharwal, Advocate

ORDER

The Special Bench has not been constituted today. Renotify this case on 11th May, 2018 for final arguments


(T.S. Singh)
Court Officer